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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.70/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd August, 2017, 10.30 A.M

Name of the Company	Madanlal Agarwal & Ors. -Versus- R.P.Warehouse & Tea Industries Limited & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnanku Banerjee, Id. Adv;
2. Mr. Saunak Mitra, Id. Adv;
3. Ms. Somali Basu, Id. Adv;
4. Mr. Roshan Bengupta, Id. Adv;
5. Mr. Nirmalya Dasgupta Adv

Petitioners

Roshan Bengupta
3/8/17

Mrs. Manjiv Shuteria, Advocate
Ms. Rajarshi Dutta

Respondent
1 to 7

A.
RA.

03.08.2017 – C.P. No. 07 / 2017 – Madanlal Agarwal & Ors. –Versus- R.P. Warehouse & Tea Industries Limited & Others.

ORDER

Ld. Lawyers on behalf of the Petitioners and the Respondent Nos. 1 to 7, are present.

The matter is under settlement and both side fairly prayed for some time.
Heard, prayer is allowed.

Fixed on 11th of August, 2017.

(MANORAMA KUMARI)
MEMBER (J)